

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD**

Dated: This the **24<sup>th</sup>** day of **December** 2018.

**Hon'ble Mr.Rakesh Sagar Jain, Member (Judicial)**

**Original Application No. 330/815/2014**

Ganga Singh ..... Applicant  
By Adv: None

**V E R S U S**

Union of India & Others ..... Respondents  
By Adv: Shri Anil Kumar

**O R D E R**

List revised. None present for the applicant. Shri Anil Kumar, Advocate is present for the respondents.

2. Record reveals that none was also present for the applicant on the last occasion i.e. on 21.12.2018. It appears that applicant or his counsel is not interested to pursue the case. Accordingly, the O.A. is dismissed in default and for non appearance of the applicant.

**(Rakesh Sagar Jain)**  
Member (J)

Sushil